



NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : TCP/22/2016
NAME OF THE PETITIONER(S) : Anand P. Fredrick
NAME OF THE RESPONDENT(S) : Coromandel Indag Products India Limited and Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION FOR WHOM	

<p>S. Vijaya Prashanth</p> <p>Deepa Mariappan</p> <p>For Adv. B. Shamaraaj</p> <p>B. Mani maran</p>	<p>Counsel for R₂</p> <p>Counsel for Petitioner</p> <p>Counsel for R₁, 3, 4, 5</p>	<p></p> <p>Deepa</p> <p></p> <p>B. Mani maran</p>
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ORDER

Counsel representing both the parties present. They submitted that settlement talks are nearing the final stage and pray for enlargement of time for reporting the outcome of the settlement. At request, time is enlarged. Put up on **03.07.2017 at 10.30 A.M.**

S. Vijayaraghavan

(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))